

CP NO. 80(ND)/2012
RT No.64/2016

Mr.Prince Sagar Jasuja & Anr.

...Petitioners

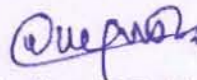
Versus.

M/s Shakti Spinner Ltd. & Ors.

...Respondents

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar, Advocate
for petitioners.
Mr. Rajeev Jasuja, respondent No.2 in person
Mr. Sanjeev Kumar Jasuja, Respondent No.3 in person.

Learned counsel for petitioners seeks time to comply with the previous directions of filing compliance affidavit regarding despatch of notices to the rest of the respondents. It is submitted that the documents are in possession of Mr. Alok Jain, Advocate who was earlier appearing for the petitioners. In the interest of justice matter adjourned to 26.10.2016. Let the compliance affidavit with the acknowledgements of Post Office in proof of despatch of the notices be filed by the next date.


(Justice R.P. Nagrath)
Member (Judicial)

October 14, 2016

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